COURT NO.3

HON'BLE MR. JUSTICE S.RAVINDRA BHAT HON'BLE MS. JUSTICE DEEPA SHARMA

AT 12.30 P.M

1.	W.P.(C) 2563/2013	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
2.	W.P.(C) 6728/2013	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
3.	W.P.(C) 4792/2014	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
4.	W.P.(C) 6767/2014	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
5.	W.P.(C) 2825/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
6.	W.P.(C) 2886/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
7.	W.P.(C) 3247/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
8.	W.P.(C) 3308/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
9.	W.P.(C) 3626/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
10.	W.P.(C) 6839/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
11.	W.P.(C) 9166/2015	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.
12.	W.P.(C) 1927/2016	FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.

13. W.P.(C) 5994/2016 FASHION DESIGN COUNCIL OF INDIA

VS. GOVT OF NCT OF DELHI AND ANR.

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J-2 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

14. W.P.(C) 9153/2016 FASHION DESIGN COUNCIL OF INDIA VS. GOVT OF NCT OF DELHI AND ANR.

15. W.P. (C) 4966/2013 BCCI

VS GOVT. OF NCT OF DELHI AND ORS

16. W.P. (C) 10729/2016 BCCI

VS GOVT. OF NCT OF DELHI AND ORS

17. W.P. (C) 10731/2016 BCCI

VS GOVT. OF NCT OF DELHI AND ORS

18. W.P. (C) 7465/2013 GMR SPORTS PVT. LTD.

VS. COMMISSIONER OF EXCISE, ENTT

AND LUXURY TAX AND ANR.

19. W.P.(C)2586/2017 GMR SPORTS PVT. LTD.

VS. COMMISSIONER OF EXCISE, ENTT

AND LUXURY TAX AND ANR.

20. W.P. (C) 7495/2014 DEN SOCCER PRIVATE LIMITED

VS. GNCTD AND ORS.

21. W.P. (C) 9661/2016 DEN SOCCER PRIVATE LIMITED

VS. GNCTD AND ORS.

22. W.P.(C)12287/2015 PRO SPORTIFY PVT. LTD.

VS. THE COMMISSIONER OF

ENTERTAINMENT TAX, GNCTD

COURT NO. 5

HON'BLE MR. JUSTICE G.S.SISTANI

HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL

AT 3.30 P.M.

1. CRL.A. 54/2004 R.S. DAHIYA D.C. MATHUR, D.K. MATHUR

VS. STATE (THROUGH NCT OF DELHI) AASHAA TIWARI

2. CRL.A. 81/2004 SHER SINGH DAYAN KRISHNAN, LOVEKESH

VS. GOVT. OF NCT OF DELHI AASHAA TIWARI

3. CRL.A. 198/2004 ANIL KUMAR R.N. MITTAL, SUMAN RANI

VS. STATE ASHAA TIWARI

COURT NO. 22

HON'BLE MR. JUSTICE VALMIKI.J.MEHTA HON'BLE MS. JUSTICE INDERMEET KAUR

AT 10.30 A.M.

1.RFA 851/2015	MARUTI SUZUKI INDIA LTD VS DELHI AUTO GENERAL FINANCE PVT.LTD	KAILASH VASDEV, MANOJ SHARMA SATINDER BAWA, KAPIL KAUSHIK RAJIV BANSAL, SANJOY GHOSE RHISHABH JETLEY
2.RFA 304/2016	TDI INFRASTRUCTURE LIMITED VS RAJESH MITTAL & ANR	KAILASH VASDEV, MANOJ SHARMA SATINDER BAWA, NEERAJ YADAV KAPIL KAUSHIK, RAJIV BANSAL SANJOY GHOSE, RHISHABH JETLEY
3.RFA 69/2016	MEENA KUMARI VS RAJENDER KUMAR & ANR	KAILASH VASDEV, MANOJ SHARMA SATINDER BAWA, KAPIL KAUSHIK RAJIV BANSAL, SANJOY GHOSE RHISHABH JETLEY
4.RFA 76/2016	MUKESH KUMAR GUPTA VS RAJNEESH GUPTA & ORS	KAILASH VASDEV, MANOJ SHARMA SATINDER BAWA, KAPIL KAUSHIK RAJIV BANSAL, SANJOY GHOSE RHISHABH JETLEY

COURT NO. 23

HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW

AT 10.30 A.M

1.	RC.REV. 18/2016	K S BHANDARI	AKHIL SIBAL, GAURAV BHARDWAJ
	CM APPL. 1327/2016	VS. INTERNATIONAL	J. MITRA, SUDHANSHU BATRA
	CM APPL. 11403/2016	SECURTIY PRINTERS	RAJIV DEWAN, ADITYA MISHRA
		PVT. LTD.	

2. RC.REV. 204/2017 FRONTIER SALES SACHIN DATTA, PRAVEEY PAHUJA
CM APPL. 15804/2017 VS. SUPERIOR EXIM ANUP J. BHAMBANI, GURMEET BINDRA
PVT. LTD

		SACHIN DATTA, PRAVEEY PAHUJA ANUP J. BHAMBANI, GURMEET BINDRA
		SACHIN DATTA, PRAVEEY PAHUJA ANUP J. BHAMBANI, GURMEET BINDRA
		SACHIN DATTA, PRAVEEY PAHUJA ANUP J. BHAMBANI, GURMEET BINDRA
		SACHIN DATTA, PRAVEEY PAHUJA ANUP J. BHAMBANI, GURMEET BINDRA
7. RC.REV. 303/2017 CM APPL. 23452/2017		
8. RC.REV. 318/2017 CM APPL. 24855/2017		J.P. MALVIYA, PRASHANT SHARMA KARTIK KHANNA
9. RC.REV. 396/2017		AJAY GUPTA, SURABHI GUPTA, AMOOLYA KUMAR SHARMA, TANVEER AHMAD
10. RC.REV. 397/2017		AJAY GUPTA, SURABHI GUPTA, SIDDHARTH AGGARWAL
11. RC.REV. 519/2017 CM APPL. 41300/2017	SURENDER KAUR & ANR. VS. ANOOP SINGH CHARITABLE TRUST	A.S. CHANDHIOK, NARENDER BHANDARI SWETA KAKKAD, ANUKRIT GUPTA PALLAVI KUMAR HITENDRA KUMAR, SURABHI TONDON
12. RC.REV. 520/2017 CM APPL. 41302/2017	SURENDER KAUR & ANR. VS. ANOOP SINGH CHARITABLE TRUST	A.S. CHANDHIOK, NARENDER BHANDARI SWETA KAKKAD, ANUKRIT GUPTA PALLAVI KUMAR HITENDRA KUMAR, SURABHI TONDON

COURT NO.9

HON'BLE MR. JUSTICE V.KAMESWAR RAO

AT 2.15 PM

1.W.P.(C) 9001/2015 KAILASH KUMAR MOTAHAR HOSSAIN

CM NO.47475/2016 VS M/S SYNDICATE BANK LTD V.SUDEER

COURT NO. 4

HON'BLE MR. JUSTICE P.S.TEJI

AT 2.15 P.M

1. CRL.M.C 2621/2012 KANWAR SAIN GUPTA SUSHIL BAJAJ, AASIFA SHEIKH

VS. NCT OF DELHI KUSUM DHALLA, MADHUR ARORA

& ANR.

COURT NO. 12

HON'BLE MR. JUSTICE C.HARI SHANKAR

1. W.P.(C).4312/2004 CENTRAL BOARD OF TURSTEES GAURAV DHINGRA

VS EMPLOYEE PROVIDENT FUND MUKUL TALWAR, SUNIL KUMAR

APPELLATE TRIBUNAL & ANOTHER

HIGH COURT OF DELHI 21ST DECEMBER, 2017

REGISTRAR (LISTING)

COURT NO. 19 HON'BLE MR. JUSTICE YOGESH KHANNA

FOR PRONOUNCEMENT OF JUDGEMENT

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1. CO.PET. 333/2010
                                                                 SARAT
                                SH. SAMEER SHARMA
    CO.APPL. 2375/2011
                               Vs. M/S TRIVENI
                                                                 CHANDRA, SHANKAR, RAJIV, ARUN K
    CO.APPL. 2002/2012
                                INFRASTRUCTURE DEVELOPMENT CO
                                                                 SINHA, ABHAY S DAS, RAJAT
    CO.APPL. 2140/2012
                                                                 ARORA, SARAT CHANDRA, JAYPREET
                                LTD
    CO.APPL. 1843/2013
                                                                 SINGH KOHLI, OFFICIAL
    CO.APPL. 905/2016
                                                                 LIQUIDATOR, SANJAY S
    CO.APPL. 4542/2016
                                                                 CHHABRA, SUSHANT
    CO.APPL. 4587/2016
                                                                 MUKUND, BRIJENDER SINGH, SUNIL
    CO.APPL. 113/2017
                                                                 AGARWAL, SHAILENDRA
    OLR 255/2017
                                                                 SINGH, REKHA PALLI, ABHAY K DAS
    CO.APPL. 816/2017
    CO.APPL. 1113/2017
    CO.APPL. 1156/2017
    CO.APPL. 1157/2017
    CO.APPL. 1664/2017
    Other Cases filed against same respondent
CO.PET. 39/2009 filed by DINESH MITTAL & ORS. (D. of Hearing: 12-JAN-18)
CO.PET. 317/2009 filed by M/S SICOM LTD (D. of Hearing: 03-MAY-11)
CO.PET. 321/2008 filed by SH. RAM KIRAN GOEL (D. of Hearing: 13-MAY-11)
CO.PET. 174/2010 filed by SH. RAKESH KUMAR MITTAL (D. of Hearing: 13-MAY-11)
CO.PET. 457/2009 filed by KNIGHT FRANK INDIA PVT LTD (D. of Hearing: 13-MAY-11)
CO.PET. 514/2009 filed by SHRI S.K NIMANI (D. of Hearing: 13-MAY-11)
CO.PET. 476/2010 filed by RAN SINGH (D. of Hearing: 13-MAY-11)
CO.PET. 214/2011 filed by ARUNJIT DESWAL (D. of Hearing: 04-MAY-11)
CO.PET. 357/2011 filed by SAPNA RASTOGI (D. of Hearing: 29-AUG-11)
CO.PET. 213/2011 filed by PANKAJ RAI (D. of Hearing: 03-MAY-11)
CO.PET. 185/2011 filed by SHELLY THAKUR & ANR (D. of Hearing: 25-APR-11)
CO.PET. 83/2011 filed by M/S MSP STEEL & POWER LIMITED (D. of Hearing: 13-MAY-11)
CO.PET. 5/2011 filed by DALJEET SINGH (D. of Hearing : 13-MAY-11 )
CO.PET. 14/2011 filed by S.K. AGARWAL (D. of Hearing: 15-FEB-11)
CO.PET. 13/2011 filed by PRITI SANGAL (D. of Hearing: 15-FEB-11)
CO.PET. 9/2011 filed by SATYA PRAKASH AGARWAL (D. of Hearing: 15-FEB-11)
CO.PET. 10/2011 filed by MADAN LAL KALRA (D. of Hearing : 15-FEB-11 )
CO.PET. 8/2011 filed by S.P. AGARWAL (D. of Hearing: 17-OCT-12)
CO.PET. 12/2011 filed by REENA VERMA (D. of Hearing: 15-FEB-11)
CO.PET. 11/2011 filed by VINAY PRAKASH (D. of Hearing : 15-FEB-11 )
CO.PET. 18/2011 filed by MANISHA AGARWAL (D. of Hearing: 15-FEB-11)
CO.PET. 16/2011 filed by A.P. CHOUDHARY (D. of Hearing: 15-FEB-11)
CO.PET. 17/2011 filed by S.P. AGARWAL (D. of Hearing : 15-FEB-11 )
CO.PET. 15/2011 filed by KULDEEP KUMAR DUBEY (D. of Hearing : 15-FEB-11 )
CO.PET. 292/2012 filed by M/S TRIVENI INFRASTRUCTURE DEVELOPMENT CO LTD (D. of Hearing: 01-JUN-12)
CO.PET. 193/2012 filed by MOHINDER NATH MEHTA & ANR (D. of Hearing: 02-MAY-12)
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COURT NO. 22 (OS-C)

HON'BLE MR. JUSTICE VALMIKI J.MEHTA

AT 2.15 P.M.

1. CS(COMM) 851/2017

GODFREY PHILLIPS INDIA

MAHIR MALHOTRA, MUKUL MATHUR, DEVANG, RAVINDRA KUMAR GAUTAM

LIMITED

Vs. P.T.I PRIVATE LIMITED &

COURT NO. 14

HON'BLE MR. JUSTICE VIBHU BAKHRU

AT 02.15 P.M.

1. I.A. 6624/2016

In CS(COMM) 334/2016

NEWS NATION NETWORK PRIVATE

LIMITED

Vs. NEWS NATION GUJRAT & ORS

TANMAYA SINHA & KANIKA

SINHA, ANKIT SHAH

COURT NO. 19 (OS - D)

HON'BLE MR. JUSTICE YOGESH KHANNA

AT 10.30 A.M.

1. O.M.P. 1666/2014

UNION OF INDIA

Vs. M/S ASHOKA -DSC KATNI BYE-PASS ROAD PROJECT PVT

LTD

JASWINDER SINGH, JAY SAVLA,

JASDEEP SINGH DHILLON,

RAJPAL SINGH,

SAQIB

COURT NO. 20 (OS - B)

HON'BLE MR. JUSTICE NAVIN CHAWLA

AT 10.30 A.M.

9. O.M.P. 370/2014

JOGINDER SINGH DHAIYA Vs. M.A TARDE THR LRS J.P. SENGH, ADITYA

NAYYAR, ANISH GUPTA, MANSHA

MEHTA, VAISHALI TANWAR, MRIGNA SHEKHAR, VIKAS MEHTA, C.V. ATRE, RAJAT SEHGAL, MUKUL ATRE, RANA S.

BISWAS, D.S. PAWERIYA, VIKAS

MEHTA, AMARCHAND

10. O.M.P.(I) (COMM.) 148/2017 PASITHEA INFRASTRUCTURE

LIMITED

Vs. SOLAR ENERGY CORPORATION

OF INDIA & ANR.

RAJAT NAVET, BHARAT SANGAL

ISHA GUPTA, S. SAPANDANA REDDY,

ANINDITA DEKA

11. O.M.P.(I) (COMM.) 271/2017 IVRCL LTD.

Vs. RAIL VIKASH NIGAM

LIMITED & ORS

SUMESH DHAWAN, VATSALA KAK, JASVIN DHAMA, RAJESH KR. GAUTAM, UDIT SETH, DILIP, SATISH BHATI, BHUMIT SOLANKI

Vs. UNION OF INDIA & ORS.

12. O.M.P.(I) (COMM.) 359/2017 SINTEX OIL AND GAS LIMITED HARISH MALHOTRA, SHIVANI KHER, DHARA DOSHI, RAVI RANJAN, RAVI PRAKASH, FARMAN ALI, ANSHULA LAROIYA
